## **National Company Law Tribunal** Allahabad Bench

CPNO.	174/	ALD/	201	7
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ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

SECTION OF THE COMPANIES ACT/I & B CODE:

Jaiprakash Alsociales Lfd Infrastryce ES ACT/I & B CODE: 230/232 of the

SI. NO.

Name

Designation

Representation

2.

R.P. Agarwal

## CP No. 174/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner company. The argument in respect of the first motion petition (Company Application) are heard. The order is reserved.

Dated:23.11.2017

Typed by: MD. Zaid

H.P. Chaturvedi, Member (Judicial)